NATIONAL COMPANY LAW TRIBUNAL BENGALURU BENCH COURT NO.1

ATTENDANCE COM ORDER SHEET OF THE HEARING OF NATIONAL COMPANY LAW TRIBUNAL, BENGALURU BENCH, BENGALURU, HELD ON 06.12.2017.

PRESENT: 1. Hon'ble Member(J) Shri Ratakonda Murali
2. Hon'ble Member(T) Dr. Ashok Kumar Mishra

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C.P. No. or C.A. No.	T.P. No.	Purpose	Section	Name of the Parties M/s. / Mr.
-	TP 285/16	For filing Affidavit of the Director of the Company	621A	Sourcebits technologies Pvt Ltd

SL. NAME (IN CAPITAL)

SIGNATURE

NO. & PHONE NUMBER

REPRESENTATION TO WHOM

ORDER

Chartered Accountant for Petitioner Company is present. He requested time to furnish information as directed by this Tribunal on 16/10/2017. Further, he is also directed to get information from ROC-Karnataka, Bangalore and further to file report of the ROC. Registry is directed to address a letter to the R.D for furnishing information whether, he has passed any compounding order on the two Applications filed by the Applicant Company and its Director. List it on 04/01/2018.

Member (T)

Member (J)